

**GOVERNMENT OF MEGHALAYA**  
**LAW (B) DEPARTMENT**  
\*\*\*\*\*

**NOTIFICATION**

Dated Shillong, the 13<sup>th</sup> January, 2021.

No. LJ(B)53/93/Pt/118 – In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal procedure 1973 and Section 2 of the Epidemic Diseases Act, 1897, the Governor of Meghalaya is pleased to appoint the following Officers as Executive Magistrate in the interest of Public services within East Khasi Hills District with immediate effect and until further order:

Sl. No.	Name of the Officer	Designation
1	Dr. Jugal Koch,	A.H. & Veterinary Dispensary, Tikrikilla.
2	Shri Biraj Rabha,	Asst. Teacher, Tikrikilla Govt. Secondary, School
3	Shri Saniram Rabha,	Head Master, Tikrikilla Upper Primary School
4	Smti Silte Batse,	Labour Inspector, District Labour Office, Tura.



(L.K. Swett),

Under Secretary to the Govt. of Meghalaya,  
Law (B) Department.

Memo No. LJ(B)53/93/Pt/118 -A,

Dated Shillong, the 13<sup>th</sup> January, 2021.

Copy to :-

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Extra Ordinary Gazette of Meghalaya.
2. The Deputy Commissioner, West Garo Hills, Tura with reference to letter No. COVID-19/WGH/2020/155, dated 20.11.2020.
3. Personnel & A.R. (A) Department for information.
4. The DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,



Under Secretary to the Govt. of Meghalaya,  
Law (B) Department.